

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)13
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016**

**NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. Freez King Industries Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	Mr. Samrath Kalia		} ADV Respondents 142	Samrath K
2.	Ms. Samrathi Gogia			
3.	Mr. Somnath Bhattacharya	(Adv) Respondent		Somnath.
4.	Mr. Perwinder	Adv.	Rep. NO 6 142	Perwinder
5.	MR. Arun Kathpalin,		SR ADV	} Petitioner Adv
6.	MR. Sourabh Gupta,			
7.	MR. Puneet Yadav			
8.	MR. Samaksh Goyal			

ORDER

Learned counsel for the petitioner, learned counsel for the respondent Nos. 1 & 2 and the learned counsel for the respondent No. 6 are present. Respondent No. 3 is present in person. Arguments have been heard in part.

List on 27.10.2016 for further arguments.

Sd/-

(R.Varadharajan)
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)